

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-87/1998/8603/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee  
Member,  
MACT, Barpeta.

Dated Guwahati, the 30<sup>th</sup> September, 2022

Sub:- **Commuted leave along with station leave permission.**

Ref:- Letter No. MACT(B)-2016 DTD. 28.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave of 8 days 12.10.2022 to 19.10.2022 along with station leave permission for the said period**, has been granted. Further, you have been asked to hand over charge to the in-charge District & Sessions Judge, Barpeta before proceeding on leave.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-87/1998/8604-8605-8606/A**, dated 30.09.22

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.

2. The District and Sessions Judge, Barpeta for information and necessary action.

✓ 3. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

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